## NAME OF THE CORPORATE DEBTOR: SPECTRA FASHIONS PRIVATE LIMITED. Date of Commencement of CIRP: 21.02.2023,

## Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl.	Category of creditor	Summa	ry of	Summa	ary of	Amount of	Amount of		<b>Details</b>	Remar
No.		claims received		cl	aims lmitted	contingent claims	claims not of claims admitted under		in Annexure	ks, if any
		No. of claims	Amount	No. of clai ms	Amount of claims admitted			verificati on		
1	Secured financial creditors belonging to any class of creditors	-	-		-	-	-	-	-	-
2	Unsecured financial creditors belonging to any class of creditors	ı	-	-	-	-	-	-	-	-
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	-	-
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	12304268 8	1	12304268 8	-	-	-	-	-
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	-	-
6	Operational creditors (Employees)	-	-	-	-	-	-	-	-	-
7	Operational creditors (Government Dues)	2	7239845	2	7239845	-	-	-	-	Nil
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	17214921	2	17214921	-	-	-	-	Nil
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	-	-
	Total	5	147497454	5	147497454	-	-	-	-	

#### Annexure-4

## Name of the corporate debtor: Spectra Fashions Private Limited; Date of commencement of CIRP21.02.2023; List of creditors as on: 09.06.2023

### List of unsecured financial creditors (other than belonging to any class of creditors)

(Amount in ₹)

Sl. No.							Amount of contingent		claim not a	Amount of claim und	Remarks if any	
	ditor		Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	mutual dues, that may be set-off	dmitted	er verifica tion	
	Choicest Enterprise s Ltd	 123042688		Unsecured Financial Credit	Nil	Yes	Nil	NIL	Nil	Nil	Nil	Nil
TOTA L		123042688	123042688									

# ANNEXURE-7 NAME OF THE CORPORATE DEBTOR: SPECTRA FASHIONS PRIVATE LIMITED. Date of Commencement of CIRP: 21.02.2023,

### List of operational creditors (Government dues)

(Amount in₹)

Sl. No.				ils of eceived	De	etails of cla	aim admitt	ed	Amount of contin-	Amount of any	Amount of claim	Amount of claim not	,
	Departme nt	Govern ment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable	gent claim	mutual dues, th at may be set- off	under verifica - tion	admitted	
1		Govt. of West Bengal	15.03.23	5685427	5685427	Statutory	No	23.25	Nil	Nil	Nil	Nil	Nil
2	ESI	Govt. of India	15.03.23	1554418	1554418	Statutory	No	6.35	Nil	Nil	Nil	Nil	Nil
	TOTAL			7239845	7239845								

### ANNEXURE-8

## NAME OF THE CORPORATE DEBTOR: SPECTRA FASHIONS PRIVATE LIMITED. Date of Commencement of CIRP: 21.02.2023,

### List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of cre	Details of claim received		Details of claim admitted						Amount of contin-	Amount of any			Remarks, if any
		Date of receipt	Amou nt clai med	Amou nt of cl aim ad mitted	Natur e of cl aim	Amount covered by security interest	Amount covered by guara -ntee	Whether related party?	% of voting share in CoC	claim due that n	mutual dues, that may be set-off	claim not ad- mitted	under verifica- tion	
	Aarti Internatio nal Ltd	08.03.23	12148714	12148714	Unsecured	Nil	Nil	No	49.68	Nil	Nil	Nil	Nil	Nil
	Imperial Blue Sapphire Inc	07.03.23	5066207	5066207	Unsecured	Nil	Nil	No	20.72	Nil	Nil	Nil	Nil	Nil
	TOTAL		17214921	17214921										